

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020/5461/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Bobita Kshetry,  
Member,  
Motor Accident Claims Tribunal,  
Sonitpur, Tezpur.

Dated Guwahati, the <sup>th</sup> 20 June, 2023.

Sub:- **Vehicle permission.**

Ref:- Letter No. MACT(S) 474 Dated 16.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **official vehicle permission, at own cost, from the morning of 20.06.2023 till the morning of 22.06.2023**, has been granted.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020/5462/A, dated , 20-06-2023**

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*Sd/-*